

(b) State Bank of India (SBI) is operating in 13 countries with a net work of 22 branches the country-wise details of which are as under:—

| S1. No. | Country | No. of branches |
|---------|-----------------|-----------------|
| 1. | Sri Lanka | 2 |
| 2. | United Kingdom | 4 5 |
| 3. | U.S.A. | |
| 4. | Japan | 2 |
| 5. | Maladive Island | |
| 6. | West Germany | |
| 7. | Bangladesh ' | |
| 8. | Baharian | |
| 9. | Belgium | |
| 10. | Singapore | |
| 11. | Hong Kong | |
| 12. | Panama | |
| 13. | France | |

(c) to (e) State Bank of India has reported that the selection of officers upto Senior Management Grade Scale-V for posting to foreign branches is made on the basis of a laid procedure which includes *inter-alia* assessment of the past performance, experience and interviews. The Bank has further reported that out of the total number of 240 officers posted abroad at present, 82 officers belong to the JMGS-I, MMGS-II and MMGS-III adres.

Tourists from Taiwan robbed in Gaya

2597. SHRI SURYABHAN PATIL
VAHADANE:
SHRI ANANTA SETHI:

Will the Minister of TOURISM be pleased to state:

(a) whether Government are aware of the fact that a team of 58 tourists from Taiwan have been robbed and their leader has been shot in Gaya district of Bihar by some miscreants on 13th October, 1996.

(b) if so, the details in the matter and the steps have been taken by Government to give relief to these tourists; and

(c) what has been done by the local police to nab the miscreants and what steps are proposed to be taken to prevent such incidents in future?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF
TOURISM (SHRI SRIKANTA JENA): (a)
Yes, Sir.

(b) and (c) Government of Bihar provided necessary medical treatment to the injured foreigner involved in the incident. The District Administration have taken into custody some suspects of this unfortunate incident.

To provide security and protection to the foreign tourists visiting important tourist places in Bihar, the State Government has directed the concerned District Authorities to ensure intensive day and night patrolling.

Voluntary Organisations registered under National T.B. Control Programme

2598. SHRI AHMED PATEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) how many voluntary organisations have been registered under National Tuberculosis Control Programme as on date;

(b) how many such organisations are currently operating in the State of Gujarat with details of each organisation;'

(c) whether the voluntary organisations in Gujarat are regularly being provided with their total requirement of anti-TB drugs, free of cost; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) 59 voluntary organisations have been registered as on date under National Tuberculosis Control Programme.

(b) Voluntary organisations registered under the Programme operating in the State of Gujarat, are as under:—